

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). According to the information available from Reserve Bank of India, the aggregate deposits of Public Sector Banks recorded an increase of Rs. 11714 crores during 1985-86. The outstanding advances to industrial and agricultural sector registered an increase of Rs. 4436 crores and Rs. 1411 crores respectively. The growth in the outstanding bank credit to weaker sections during the same period was Rs. 1026 crores.

Reservation for SC/ST in General Insurance Corporation

2461. SHRI ANADI CHARAN DAS: Will the Minister of FINANCE be pleased to state:

(a) the present strength of employees in General Insurance Corporation vis-a-vis the strength of Scheduled Castes and Scheduled Tribes employees amongst them, category-wise, as on 1st June, 1987;

(b) the number of reserved posts dereserved during the last three years and the steps taken to fill these posts before de-reservation; and

(c) the backlog of reserved posts as on the 1st June, 1987, categorywise and by what time this backlog is likely to be filled-up?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Information is being collected from various offices of GIC/its Subsidiaries spread all over India and will be laid on the Table of the House.

Loans to Educated Unemployed Persons

2462. PROF. P.J. KURIEN: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank has instructed the banks lending money to the educated unemployed to procure

collateral security and charge a higher rate of interest;

(b) if so, the facts thereof;

(c) whether this will adversely affect the intended beneficiaries; and

(d) if so, the action proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). While continuing the Self-Employment Scheme for Educated Unemployed Youth (SEEUY) during 1986-87, the ceiling on amount of loan for industrial ventures was raised from Rs. 25,000/- to Rs. 35,000/- The rate of interest for loans above Rs. 25,000/- was comparatively higher as per existing interest rate schedule. Banks could also insist on collateral security/third party guarantee, as applicable to loans exceeding Rs. 25,000/-. Subsequently, on review, the rate of interest for loans even upto Rs. 35,000/- sanctioned for industrial ventures under the scheme were reduced to 10% in specified backward areas and 12% in other areas. The requirements of margin, collateral security/third party guarantee for loans upto Rs. 25,000/- has also been dispensed-with.

Ministerial Committee for Revision of SC/ST List

2463. SHRI S. G. GHOLAP: Will the Minister of WELFARE be pleased to state:

(a) whether Government have appointed a Ministerial Committee for revision of list of Scheduled Castes and Scheduled Tribes;

(b) whether the Committee have submitted its report;

(c) whether 'Dhobi' community in most of the States is recognised as Scheduled Castes;